

CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001

Ph: 23753942 Fax-23753923

Petition No. 242/TT/2014

Date: 11.4.2016

To

The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff from anticipated CODs to 31.3.2019 for (A) 1*125 MVAR Bus Reactor at 400 kV Damoh Sub-station (B) 1*125 MVAR Bus Reactor at 400 kV Bachau Sub-station (C) 1*125 MVAR Bus Reactor at 400 kV Pirana Sub-station (D) 1*125 MVAR Bus Reactor-1 at 400 kV Itarsi Sub-station (E) 1*125 MVAR Bus Reactor-2 at 400 kV Itarsi Sub-station (F) 1*125 MVAR Bus Reactor at 400 kV Gwalior Sub-station under Installation of Reactors (Part-II) in Western Region

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/beneficiaries, latest by 15.4.2016:-

- a) Reply of the Commission's queries vide letter dated 29.6.2015.
- b) IEDC and IDC discharge till scheduled COD and from scheduled COD to COD and thereafter on cash basis for all the assets. Element wise segregation of IDC and IEDC.
- c) Auditor's Certificate and RLDC trial run certificate for all the concerned assets.
- d) Revised tariff form based on actual COD of the Assets.
- e) Coloured SLD duly depicting the Assets.
- f) An undertaking on affidavit that the actual equity infused as on COD and during the tariff period 2014-19.

g) The amount of the balance and retention payment yet to be made along with the details of the contract for which payment has been retained along with the amount retained.

h) Undertaking duly depicting the un-discharged liabilities if any.

2. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-

(V. Sreenivas)

Deputy Chief (Legal)